

ITEM NO.1713

COURT NO.14

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).42658/2019

SHRIRAM GENERAL INSURANCE COMPANY LTD.

Petitioner(s)

VERSUS

AMNA BEGUM & ORS.

Respondent(s)

(IA No. 2178/2020 - CONDONATION OF DELAY IN FILING; IA No. 2180/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 06-11-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE UJJAL BHUYAN
[IN CHAMBER]

For Petitioner(s) Ms. Meenakshi Midha, Adv.
Mr. Garv Singh, Adv.
Ms. Samiksha Gupta, Adv.
Mr. Chander Shekhar Ashri, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for and is granted
four weeks time to file proof of service.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(NIDHI BHARDWAJ)
COURT MASTER (NSH)